

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 709 of 2020**

**IN THE MATTER OF:**

**UCO Bank**

**...Appellant.**

**Versus**

**Deege Orchards Pvt. Ltd.**

**...Respondent.**

**Present:**

**For Appellant: Mr. Partha Sil, Advocate**

**For Respondents: Mr. Surjan Singh Shekhawat, Advocate**

**ORDER**  
**(Virtual Mode)**

**04.11.2020** Reply Affidavit, Rejoinder and Written submission filed by the Respondent are taken on record. Pleadings are completed.

Meanwhile, Learned Counsel for the Appellant may file their short Written Submissions not more than three pages alongwith the relevant citation.

Let the matter be listed 'For Hearing' on **07<sup>th</sup> December, 2020.**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

SC/BM.